

File No. 10/03/2021-NCLT

राष्ट्रीय कम्पनी विधि अधिकरण/ NATIONAL COMPANY LAW TRIBUNAL

छठा तल, ब्लॉक-3, सी. जी. ओ. कम्पलैक्स, लोघी रोड़, 6th Floor, Block-3, CGO Complex, Lodhi Road, नई दिल्ली/New Delhi- 110003 दिनॉक/ Dated: 27th May 2021

ORDER

There shall be Special Bench at NCLT Ahmedabad from 31.5.2021 to 4.6.2021 to attend urgent matters listed before Ms. Manorama Kumari, Member (Judicial) and Shri Chockalingram Thirunavukkarasu, Member (Technical). Shri Chockalingram Thirunavukkarasu, Member (Technical) is on leave. The Special Bench shall attend the urgent matters through Video Conference. The Special Bench shall comprise of:

Special Bench at NCLT Ahmedabad

- 1. Ms. Manorama Kumari, Member (Judicial)
- 2. Shri Virendra Kumar Gupta, Member (Technical)

Hon'ble Shri Virendra Kumar Gupta, Member (Technical) shall first take up the matters of the Special Bench and then matters of their own Division Bench.

The Constitution of Bench is as per section 419 (3) of the Companies Act, 2013.

This is in modification of Order of even number dated 19.4.2021 from 31.5.2021 to 4.6.2021 only.

This issues with the approval of Hon'ble President, NCLT.

(Shiv Ram Bairwa) Registrar, NCLT

Copy to:-

- 1. P.S. to Hon'ble President, National Company Law Tribunal, New Delhi.
- 2. Hon'ble Members, National Company Law Tribunal.
- 3. Secretary, National Company Law Tribunal.
- 4. Officers of National Company Law Tribunal, Principal Bench, New Delhi/Kolkata/Mumbai/Chennai/Ahmedabad/Allahabad/Bengaluru/Chandigarh/Guwahati/Hyderabad/Jaipur/Cuttack/Kochi/Amaravati.
- 5. PS to Joint Secretary, (Sh. Gyaneshwar Kumar Singh) Ministry of Corporate Affairs, New Delhi.
- 6. NCLT web site/ Notice Board.
- 7. The Institute of Chartered Accountants of India, ITO, New Delhi.
- 8. The Institute of Company Secretaries of India, ICSI, House 22, Institutional Area, Lodhi Road, New Delhi 110003.
- 9. The Institute of Cost Accountants of India, CMA Bhawan, 3 Institutional Area, Lodhi Road, New Delhi-110003
- 10. All Bar Councils.